

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.180 OF 2019

IN THE MATTER OF:

DLF Phase-IV Commercial Developers Ltd

Appellant

Present: Dr. U.K. Chaudhary, Sr. Advocate, with Mr. Naveen Dahiya, Ms Manisha Chaudhary, Mr. Dhruv Gupta, Advocates for Appellant.

ORDER

19.07.2019- Heard Learned Counsel Dr. U.K. Chaudhury, for the appellant.

Reserved for **Judgement**.

2. Written submissions along with the relevant case law may be filed within three days.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn